

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MAHESH TANAJIRAO PATANKAR

Petition(s) for Special Leave to Appeal (C) No(s). 24736/2023

PARMESHWARI DAYAL & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and IA No.227753/2023-EXEMPTION FROM FILING O.T.)

Date : 16-01-2024 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rohit Kumar Singh, AOR

For Respondent(s)

Mr. Vishwa Pal Singh, AOR

Mr. Divyanshu Sahay, Adv.

Mr. Mukesh Kumar, Adv.

Mr. Ashutosh Bhardwaj, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time, is granted to respondent nos.1 to 9 to file counter affidavit.

After the expiry of said period, matter shall be processed for listing before the Hon'ble Court as per rules.

MAHESH TANAJIRAO PATANKAR
Registrar

pm